

time spent on such training during the college course, will be two years.

(c) Does not arise.

Administrative Set up of Himachal Pradesh

455. { Shri S. N. Ramanl:
Shri Hem Raj:
Shri Bhakt Darshan:
Shri Jogendra Sen:

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of the Home Minister has been drawn to the report in the *Himkesari* dated the 26th January, 1962 regarding the future set up for Himachal Pradesh;

(b) if so, whether the statements made therein reflect official point of view on the matter;

(c) whether his attention has been further drawn to the Press Note issued by Government regarding the scope of the Asoke Sen Committee and will he clarify whether:

(i) the executive committee or whatever name it is given will be responsible to the Territorial Council;

(ii) whether the Council will cease to be a corporate body and become part and parcel of the administration;

(iii) whether the Territorial Council or whatever designation it is given will be empowered to initiate legislation;

(iv) whether a Bill amending the present Territorial Council Act will be introduced in Parliament;

(v) whether a proper designation such as Territorial Assembly or Representative Assembly will be given to the Territorial body;

(vi) whether people's representatives will be associated with the administrator even in report of such departments,

if any, as remain reserved with the administrator; and

(vii) whether subjects like the transport, forests, judiciary and revenue administration, law and order which have serious bearing on the development departments are also to be transferred to the Council; and

(d) by what time is the report of the Asoke Sen Committee expected and how long will it take for the Government to implement the same?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) No.

(c) Yes.

(i) Attention is invited to the Home Minister's Statement made on the floor of this House on 7th December, 1961.

(ii) to (vii). These matters will be considered after the report of the Official Committee has been received.

(d) The report is expected to be received by the end of April, 1962, whereafter necessary action will be initiated.

Coal Seams in Andhra

456. { Shri P. C. Borooah:
Shri M. V. Krishna Rao:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that coal seams have been found near Nuzvid in Krishan district of Andhra Pradesh;

(b) if so, what is the estimated extent of the reserves available there; and

(c) what action has been taken for exploiting these reserves?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b).

From the recent work carried out by the Geological Survey of India near Nuzvid, Krishna district, it has been observed that out of several bore holes drilled for water in Nuzvid taluk, five bore holes have indicated the possible existence of coal in an area of about 25 square miles (59 sq. kms.). In one bore hole located about 400 metres east of Gollapilli, the coal seam appears to be about six metres in thickness.

(c) It has been suggested to the Government of Andhra Pradesh to put down exploratory boreholes in this area to study the thickness and quality of the coal seams, the probable reserves and the economics of their mining. The Government of Andhra Pradesh are considering this suggestion.

Discovery of Coal Deposit in Mirzapur (U.P.)

457. **Shri P. C. Borooah:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a large deposit of coal has been discovered in the Mirzapur district of U.P.;

(b) if so, what is the estimated extent of the deposits; and

(c) what steps have since been taken to exploit these reserves?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No new discovery of coal in the Mirzapur district of U.P. has been recorded by the Geological Survey of India. The extension of Singrauli coalfield into the Mirzapur district of Uttar Pradesh is known since long.

(b) The total extent of coal bearing rocks is about 900 sq. miles of which about 30 sq. miles lie in Mirzapur district of U.P. and the rest in Sidhi and Sahadul districts of Madhya Pradesh.

(c) The target of production from this coalfield (Singrauli coalfield) has been fixed at 2.5 million tons in the Third Five Year Plan period; planning

for production from Singrauli coalfield has been taken in hand by the National Coal Development Corporation.

Material on Indian Revolutionaries' Activities Abroad

458. **Shri P. C. Borooah:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that Government have collected valuable material on the activities of the Indian revolutionaries abroad during the first quarter of the twentieth century;

(b) if so, what facts this material precisely reveals; and

(c) from which countries this material has been received?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). Yes, Sir. They reveal the revolutionary activities of Indians in U.S.A., Germany and Pondicherry which was then a French possession.

Electrical Factory at Chandigarh

459. **Shri P. C. Borooah:** Will the Minister of Defence be pleased to state:

(a) whether there is a scheme for setting up at Chandigarh an electrical factory for manufacturing the cables and equipments for the defence forces;

(b) if so, whether the scheme has been taken up in hand for implementation;

(c) if so, when; and

(d) what is the envisaged production capacity of the factory?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) Yes, Sir. The scheme has been taken up in hand for implementation. Necessary land at Chandigarh has been obtained; plans for buildings are being finalised and orders for necessary plant and equipment are to be placed shortly.